

**TARGET GIVEN ON 15.07.2019 FOR DISPOSAL OF 25
YEARS & ABOVE OLD CASES ON OR BEFORE:-
31.10.2019**

S.NO	DISTRICT	PENDENCY AS ON 06.07.2019	DISPOSAL
1	CENTRAL	33	19
2	EAST	0	0
3	NEW DELHI	7	5
4	NORTH	2	1
5	NORTH EAST	0	0
6	NORTH WEST	1	1
7	ROUSE AVENUE	22	7
8	SHAHDARA	0	0
9	SOUTH	3	1
10	SOUTH EAST	0	0
11	SOUTH WEST	2	2
12	WEST	30	12
TOTAL		100	48

- * THE DATA IS AS PER NATIONAL JUDICIAL DATA GRID.
- * CLICK ON DISPOSAL FIGURE TO VIEW THE JUDGMENT.
- * SCROLL DOWN FOR SUMMARY CASES AND PETTY OFFENCES DATA

**TARGET GIVEN ON 15.07.2019 TO DISPOSE OF THE
SUMMARY CASES & PETTY OFFENCES ON OR BEFORE
31.10.2019**

S.NO	DISTRICT	PENDENCY AS ON 30.06.2019	DISPOSAL TILL 05.09.2019
1	<u>CENTRAL</u>	22971	18602
2	<u>EAST</u>	13259	8617
3	<u>NEW DELHI</u>	5330	5020
4	<u>NORTH</u>	15644	15284
5	<u>NORTH EAST</u>	4199	4027
6	<u>NORTH WEST</u>	19513	19243
7	<u>SHAHDARA</u>	1721	1315
8	<u>SOUTH</u>	4422	2381
9	<u>SOUTH EAST</u>	5723	4495
10	<u>SOUTH WEST</u>	32725	21083
11	<u>WEST</u>	3603	2643
12	ROUSE AVENUE	0	0
TOTAL		129110	102710

* THE ABOVE TARGETS & DISPOSAL ARE OVER AND ABOVE THE ROUTINE WORK OF THE COURTS.

* THE DISPOSAL SHOWN ARE OUT OF THE PENDENCY AS ON 30-06-2019.

* THE DISPOSAL FIGURES HAVE BEEN DULY CERTIFIED BY THE RESPECTIVE CHIEF METROPOLITAN MAGISTRATE.